

CA No.50/2015
IN
CP NO. 127(ND)/2015
RT No.11/2016

Anil Chopra

...Petitioner

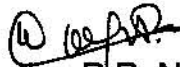
Versus.

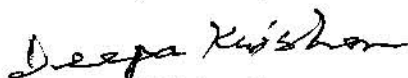
M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.
Mr. Ashish Chaudhary, Advocate for Mr. Hemant Sharma,
Advocate for respondents

Learned counsel for the petitioner during the course of arguments has handed over order dated 31.07.2012 passed by the court of Judicial Magistrate Ist Class, Jalandhar issuing summons against respondent No. 2 and others in Criminal Complaint No. 249/1/10 instituted on 13.11.2012. The same be taken on record. Arguments on application Under Section 8 of the Arbitration and Conciliation Act heard. Reserved.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

November 22, 2016

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